

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 08<sup>th</sup> DECEMBER, 2016

No. 250 /A : Sri Sanjay Kumar Chandhariyavi, Additional Principal Judge, Additional Family Court, Jamshedpur is promoted to the rank of Principal District Judge.

By order of the Court  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo. No. \_\_\_\_\_/Apptt. ...Dated Ranchi, the 08<sup>th</sup> December, 2016.

File No. XIX(4)/01/2010/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo. No. 5856 /Apptt. ...Dated Ranchi, the 08<sup>th</sup> December, 2016.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Acting Chief Justice, the Central Project Co-ordinator, e-Courts Project ..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge Jamshedpur & the Judicial Commissioner, Ranchi and the Officer concerned for information and needful.

  
of 12.2016.  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE THE 08<sup>th</sup> DECEMBER, 2016**

No. 251/ A : The services of Sri Vijai Kumar Sharma, Presiding Officer, Labour Court, Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Simdega w.e.f. 01.01.2017 (i.e. after superannuation of Sri Kaushal Kishore Jha no. 1 on 31.12.2016).

By order of the Court  
**Sd/- Anil Kumar Choudhary**

Registrar General

Memo. No. \_\_\_\_\_/Apptt. ...Dated Ranchi, the 08<sup>th</sup> December, 2016

**File No. XIX(4)//1/2016/ Apptt**

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**Sd/- Anil Kumar Choudhary**  
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08.12.2016  
Registrar General